

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

108. Company Appeal/94/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.04.2024**

NAME OF THE PARTIES: Landmount Infra Private Limited

V/s.

Registrar of Companies

SECTION 252(1) OF COMPANIES ACT, 2013

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

CS Heena Jaysinghani for the Appellant is present.

Heard the submissions for the Appellant.

Reserved for order.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)